

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) to (c). Yes Sir. During the first four years of the Vllth Five Year Plan, the Central Depart-

ment of Tourism has sanctioned the following projects for development of tourism infrastructure at various tourist centres in Maharashtra :

(Rs. in lakhs)

S.No.	Name of the project	Amount sanctioned
1985-86		
1.	Floodlighting of Bibi-Ka-Maqbara. Aurangabad	5.12
2.	Provision of toilets and drinking water facilities	4.50
1986-87		
1.	Beach Cottages at Ganpathiphule	8.77
2.	Beach Resort at Velneswar	34.10
3.	Yatri Niwas at Shegaon	25.98
1987-88		
1.	Wayside facilities at Khopoli	17.95
1988-89		
1.	Trekking equipment	5.77
Total		102.19

Problems of Electronics Industry

*459. SHRI MURLIDHAR MANE: Will the PRIME MINISTER be pleased to state:

(a) whether the electronics industry in the country is facing problems which are retarding its growth;

(b) if so, the details thereof;

(c) whether the policy initiatives taken by Government have provided solutions to those problems; and

(d) if not, what further changes in the policy are contemplated?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOL-

OGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) to (d). Electronics Industry has been consistently showing growth rate of over 30% over the last four years. A number of measures have been taken by the Government to ensure sustained growth of electronics

[Translation]

Vacancies in Senior Positions for Air Safety

*460. SHRI JITENDRA SINGH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:—

(a) whether a number of senior positions of experts and others in the Directorate of Civil Aviation responsible for air safety are lying vacant;

(b) if so, the details thereof;

(c) whether these posts are not filled up due to financial constraints; if not, the reasons for not filling up the posts ; and

(d) the steps taken or contemplated to fill up these posts to ensure air safety?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) and (b). Six Group 'A' posts are vacant in the Air Safety Directorate of the Directorate General of Civil Aviation.

(c) These posts could not be filled due to non-availability of suitable candidate in the feeder grade, from the open market and due to refusal of promotion by the selected candidates.

(d) All efforts are being made for filling the vacancies by direct recruitment and by promotion, as applicable.

[English]

Illegal Construction work in Cantonment Premises

*462 DR. V. VENKATESH:
SHRI H.G. RAMULU:

Will the Minister of DEFENCE be pleased to state:

(a) whether the Cantonment Board, Kanpur and Defence Estate Office, Central Command, Lucknow, have initiated action as per Government rules against the illegal construction at premises number 75, Cantonment, Kanpur;

(b) if so, the details thereof;

(c) whether a proposal to take over the

premises is also under consideration; and

(d) if so, the present position and further action contemplated?

THE MINISTER OF DEFENCE (SHRI K.C.PANT): (a) Yes, Sir

(b) An unauthorised construction was detected in June, 1987. Notices were issued for the demolition of this unauthorised construction. The concerned parties filed Court cases, followed by Writ Petitions, The Alahabad High Court directed the parties, on 21 May, 1988, to maintain the status-quo. As the Trust continued the construction despite the stay, the Cantonment Executive Officer has filed two contempt petitions in the High Court, for the violation of latter's orders. The matter is *sub judice*.

(c) and (d). The site has been approved for resumption. The matter is *sub judice*.

[Translation]

Discontinuance of English as a Compulsory Subject

*463. SHRI AKHTAR HASAN: Will the PRIME MINISTER be pleased to refer to the Resolution of the Official Language Policy of Government passed by both the Houses of Parliament in December, 1967 and notified on 18 January, 1968 and to state:

(a) whether Government are aware that students are offering satyagrah in front of Union Public Service Commission since 16 August, 1988 and propose to go on fast unto death from 20 March, 1989 in support of their demand to discontinue English as a compulsory subject in examinations;

(b) if so, the reaction of Government thereto; and

(c) whether Government propose to discontinue English as a compulsory subject;

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC